

Title: Introduction of the Constitution (Amendment) Bill, 2005. (Amendment of article 1).

15.35 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 1)

योगी आदित्यनाथ (गोरखपुर) : महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

YOGI ADITYA NATH : I introduce the Bill.

* Published in the Gazzete of India, Extraordinary, Part-II, Section-2, dated 11.3.2005